

in the oil pool account would *inter alia* depend on the quantities and international prices of crude oil and petroleum products imported during the yew.

(b) and (c) The prices of petroleum products are fixed keeping in view the costs, growth in demand and other socioeconomic factors.

Allotment of L.P.G. Agencies

4506. SHRI S. S. SURJEWALA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) what is the present policy for grant of Petrol/Diesel outlets, Gas Agencies and Kerosene agencies respectively;

(b) whether Government are aware that on account of variance in the prices of Kerosene and L.D.O. the Kerosene is being mixed in the Diesel oil causing a great loss to the farm machineries and transport vehicles;

(c) whether it is a fact that most of these outlets/agencies are handed over to other persons to whom these were not sanctioned; and

(d) if so, the what steps are being taken to stop the malpractice?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Selection of all dealers are carried out as per Industry Guidelines under various categories through approve Setectwin Agencies and also at the discretion of Government.

(b) to (d) Complaints about adulteration in diesel and kerosene are received by Government from time to time and prompt action is taken in this regard as per the Marketing Guidelines.

मैसर्स एस्सार से डिल-शिपों का किराया पर लिया जाता

4507. डा० विनेश कुमार जीन :
क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 7 जून 1992 को "फाइनेंशियल एक्सप्रेस" में "श्री० एन० जी० सी० डेवलप्स ए फेन्सी कार डिस्कवरी" शीर्षक के अंतर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) यदि हां, तो क्या यह सच है, कि "एस्सार डिस्कवरर" से एक डिल से शिप किराए पर लेने का निर्णय लिया गया है ;

(ग) यदि हां, तो क्या यह भी सच है कि ये डिल-शिप न केवल असुरक्षित है अपितु इनका संचालन भी अलाभकारी है; और

(घ) यदि हां, तो इन्हें किराने पर लिए जाने के क्या कारण हैं ?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री बी० शंकरानन्द) : (क) जी हां !,

(ख) जी नहीं ।

(घ) और (घ) प्रश्न नहीं उठता।

Complaints against the Dealers of Petroleum Products in Andhra Pradesh

4508. DR. YELAMANCHILI SIVAJI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of complaints received against the dealers of petroleum products during the last one year in Andhra Pradesh, category and district wise; and

(b) what steps have been taken to redress the same?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b) 494 complaints against LPG dealers and 35 complaints against Retail Outlets were received during 1991-92 in Andhra Pradesh. Appropriate action is taken after investigation.

Increase in petro Goods Prices

4509. SHRI SURESH KALMADI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;